

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).6668/ 2006

I N C H A R G E O F F I C E R A N D A N R .

Petitioner(s)

V E R S U S

S H A N K A R S H E T T Y

Respondent(s)

Date: 24/04 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay R. Hegde, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue fresh notice.

List again on 15.7.2009.

(M.P.B H A D R A N )  
Registrar